

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 318**

IA-1061/2023 IA-4971/2022

In

IB-2057(ND) 2019

**IN THE MATTER OF:**

Punjab National Bank

Vs.

Mr. Oliver Engineering Pvt.Ltd.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

: Adv Maneesh Kumar along with Sumit Shukla  
RP in person

For the Respondent

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **03.05.2023.**

**Sd/-**  
**(Court Officer)**